

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3089
ANSWERED ON 20/08/2025**

Omission of works of Rabindranath Tagore by UP Board text books

3089 Shri Ritabrata Banerjee:

Will the Minister of *Education* be pleased to state:

- (a) whether it is a fact that works of Rabindranath Tagore has been removed from the Class XII curriculum of the Uttar Pradesh Board of Education School Text Books; and
- (b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b): The National Education Policy (NEP), 2020, and the subsequent National Curriculum Framework for School Education (NCF-SE), 2023, prepared by NCERT, provide broad guiding principles for curricula and textbooks at the national level. NCERT textbooks are developed in alignment with these frameworks.

The NEP, 2020 in its para 4.32 states that, “States will prepare their own curricula (which may be based on the NCFSE prepared by NCERT to the extent possible) and prepare textbooks (which may be based on the NCERT textbook materials to the extent possible), incorporating State flavor and material as needed. While doing so, it must be borne in mind that NCERT curriculum would be taken as the nationally acceptable criterion.”

However, as education is a subject in the Concurrent List of the Constitution, the preparation of curricula and textbooks for schools under State Boards lies within the jurisdiction of the respective State Governments. Accordingly, decisions regarding inclusion or omission of specific literary works, such as those of Rabindranath Tagore in the Class XII curriculum of the Uttar Pradesh Board of Education, rest solely with the concerned State Government.
